

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 570
TO BE ANSWERED ON 23.07.2026**

MINIMUM PENSION FOR ALL

570. SHRI R. GIRIRAJAN:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has any plans to bring back the Old Pension Scheme along with the NPS and if so, the details thereof;**
- (b) whether Government has any plans to introduce "Minimum Pension Scheme for All" to provide adequate financial support to crores of elderly population especially aged and destitute women in the country and if so, the details thereof and, if not, the reasons therefor;**
- (c) the total unclaimed amount in the EPF and other pension accounts, as on date; and**
- (d) the action taken by Government in this regard?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): As per Ministry of Finance, Department of Expenditure, no such proposal is under consideration.

(b): The Code on Social Security, 2020 provides for social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code also provides for setting up a Social Security Fund to finance the welfare scheme. Section 113 of the Code on Social Security, 2020 provides for registration of unorganized workers, gig workers and platform workers.

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(c)&(d): The pension fund under the Employees' Pension Scheme (EPS), 2026 is a pooled fund into which contributions from employers and the Central Government are received. The benefits are paid out of the fund when a member/family becomes eligible. There is no time limit for filing a claim for getting due benefits. Pension/withdrawal benefit under EPS is released along with due arrears, whenever claims are received and settled. As on 31.03.2026, the total amount lying in the inoperative EPF accounts, under para 72(6) of EPF Scheme, 1952 (now replaced by para 55 of EPF Scheme, 2026) is ₹ 9330.56 crores.

EPFO has undertaken outreach and awareness initiatives through social media platforms and the organization of Nidhi Aapke Nikat (NAN) 2.0 camps to disseminate information among employers and employees regarding EPF services and Inoperative accounts.
